NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 24/(MAH)/2017 M.A. No. 221/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

NAME OF THE PARTIES: Mr. IVEM Advisory Services Pvt. Ltd.

M/s. Mayurpankh Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241-244 of the Companies Act, 2013.

DESIGNATION SIGNATURE NAME S. No. Sr. Counsel Gauran Joshi. apo Kirtide Chandarane (handun Nandini Chital & Taruny Jaiswal 1/6. M. Humranwale for Petitioners 9. Mr. Navroz Scervai, Senior Advocate Mr. Sanier Malik, Advocate alw Ms. Shivangi Vaid, Advocate for Respondent Nos. 1, 10, 11 Samie Marih

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ORDER

MA 221/2017 IN CP No. 24/241-244/NCLT/MB/MAH/2017

On the miscellaneous application, Respondent side is at liberty to file reply, if any, within 5 days hereof, rejoinder if any, on or before next date of hearing.

List this matter for hearing on 17.07.2017.

Scl/-V. NALLASENAPATHY Member (Technical) Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)